

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SANGAM HANDICRAFT PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sangam Handicraft Private Limited
2.	Date of incorporation of corporate debtor	28/10/1997
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Rajasthan, Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U36911RJ1997PTC014378
5.	Address of the registered office and principal office (if any) of corporate debtor	F-1, Vinay Path, Bani Park, Jaipur-302016, Rajasthan
6.	Insolvency commencement date in respect of corporate debtor	25th September, 2019
7.	Estimated date of closure of insolvency resolution process	23rd March, 2020 (180 Days from the Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Nitin Sethi R.No. IBBI/IPA-001/IP-P00565/2017-2018/11041
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: C/o Shah Patni & Co. S.B - One, Bapu Nagar, J.L.N. Marg, Jaipur 302 015, India Tel. +91 141 2703949 Fax +91 141 2719077 Mob +91-9414078378, & 91-9799931119 Email : nitinsethiip@gmail.com nitin@spcoindia.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address : C/o Shah Patni & Co. S.B - One, Bapu Nagar, J.L.N. Marg, Jaipur 302 015, India Tel. +91 141 2703949 Fax +91 141 2719077 Mob +91-9414078378, & 91-9799931119 Email : nitinsethiip@gmail.com
11.	Last date for submission of claims	9th October, 2019

Nitin Sethi

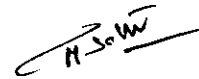
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) – NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1.NA 2.NA 3.NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: http://ibbi.gov.in/downloadform.html Physical Address: C/o Shah Patni & Co. S.B - One, Bapu Nagar, J.L.N. Marg, Jaipur 302 015, India

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sangam Handicraft Private Limited on 25th September, 2019.

The creditors of Sangam Handicraft Private Limited are hereby called upon to submit their claims with proof on or before 9th October 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Nitin Sethi
Interim Resolution Professional

Date : 26th September, 2019
Place : Jaipur